

**Office of the Additional Chief Judicial Magistrate,  
Contai, Purba Medinipur.**

ORDER No - 32 / Dated - 12-03-2021

The following arrangement for holding remand duty for the month of April, 2021 is made in the interest of smooth administration of Criminal Justice. Ld. Judicial Magistrates, Criminal Court, Contai, will hold holiday remand duty in their respective Court-room and they will take sit on their respective Ejlash sharp at 12 noon. Peon of respective Court will be on duty on that dates of holiday remand duty of their P.O. Save and except 1<sup>st</sup> remand application nothing will be taken up for hearing and consideration and also not to be entertained.

Inform all concerned accordingly.

Let a copy of this order be forwarded to Ld. District & Sessions Judge and the Chief Judicial Magistrate, Purba Medinipur at Tamluk, for information and approval.

Sl. No	Name of the Officers	Name of the Staff as Clerk-in-charge	Dates
1.	Ld. Addl. C.J.M., Court, Contai	Biswajit Das, B.C.- I, Ld. A.C.J.M.'S Court, Contai	14-04-2021 & 15-04-2021
2.	Ld. J.M.1 <sup>st</sup> Court, Contai	Krishnendu Das, BC-I, Ld. J.M.1 <sup>st</sup> Court, Contai	02-04-2021, 10-04-2021, & 11-04-2021
3.	Ld. J.M. 2 <sup>nd</sup> Court, Contai	Smt. Shilpi Ghosh, BC-I, Ld. J.M.2 <sup>nd</sup> Court, Contai	18-04-2021, 24-04-2021, & 25-04-2021
4.	Ld. J.M. 3 <sup>rd</sup> Court, Contai	Bela khan, BC-I, Ld. J.M.3 <sup>rd</sup> Court, Contai	04-04-2021

*Sd/-*  
(Jagojyoti Bhattacharjee),  
Addl. Chief Judicial Magistrate,  
Contai, Purba Medinipur.  
Addl. Chief Judicial Magistrate,  
Contai, Purba Medinipur.

Office of the Additional Chief Judicial Magistrate,  
Contai :: Purba Medinipur.  
Memo No. 771(vi) / Dated : 12-03-2021

Copy forwarded for information to :-

1. The District & Sessions Judge, Purba Medinipur.
2. The Chief Judicial Magistrate, Purba Medinipur at Tamluk.
3. The Chairman, Vehicle Committee, Contai Station, Purba Medinipur.
4. The A.P.P., A.C.J.M's Court, Contai.
5. The Judicial Magistrate, 1st/2nd/3rd Court, Contai.
6. The B.C. - I of A.C.J.M's Court, Contai.
7. The Secretary, Civil Criminal Bar Association, Contai.
8. The C.S.I. Contai Court for communication to the G.R.O. and Non-G.R.O. for taking necessary action.

*J.M.M*  
(Jagojyoti Bhattacharjee),  
Addl. Chief Judicial Magistrate,  
Contai, Purba Medinipur.  
Addl. Chief Judicial Magistrate